Annexure – 5													
	rporate debtor: Vaishnovi Infrate	ch Itd · Date of commencem	ant of CIRP-16 3 2023 - I	ist of creditors as on:									
	nal creditors (Workmen)	ten Eta , Date of commencem	2110 OF CHAI . 10.3.2023 , 1	ist of creators as on.									
	nai creditors (workinen)												
(Amount in₹)													
SL No.	Name of authorised	Name of work man	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	representative, if any		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Whether related	% voting share in	contingent	mutual dues, that	under verification	not admitted	
					admitted		party?	CoC, if applicable	claim	may be			
							P			set-off			
					1 1								
				NIL									-
				<u> </u>									